## **GOVERNMENT OF TELANGANA**

## OFFICE OF THE DIRECTOR OF PUBLIC HEALTH & FAMILY WELFARE :T.S., HYDERABAD

Rc.No.SPL/PESHI/DPH&FW/2020-22

Dated: 22-3-2020

Sub :- DPH&FW,TS., Hyderabad – COVID – 19 - Treating only Emergencies at all Private Hospitals in the State – Orders issued.

Ref: 1. Clinical establishment act, Gol 2010

- 2. The Epidemic Disease Act 1897
- 3. G.O. Ms. No 13 dated 21.03.2020 Telangana Epidemic disease (Covid-19) Regulations 2020
- 4. G.O M.s No 45 dated 22-0302020 , The Epidemic Disease Act 1897 lockdown

World Health Organization has declared the recent Novel Corona Virus (COVID-19) as Pandemic, Public Health Emergency of International concern (PHEIC). In this context, Government of Telangana has taken steps to contain and control against the disease, as per the national guidelines from time to time.

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With reference to the subject cited above all the private hospitals in the state are hereby ordered not to perform any Elective procedures/surgeries in view of COVID-19 epidemic, to enhance the availability of healthcare facilities to COVID-19 patients.

The private hospitals are also instructed to have separate OP counters for respiratory infections located in a place where the chances of cross infection is minimal.

If a case with Severe acute respiratory infection needs admission, please do admit in isolation rooms/wards and report to <a href="idsptelangana@yahoo.com">idsptelangana@yahoo.com</a> and also inform to 040-24651119 State Epidemic Cell. Samples from such cases are to be sent to Gandhi Hospital by following due procedure.

If a patient tests to be found positive for Covid-19, he/she shall not to be shifted anywhere but treated at the same facility in isolation.

All private hospitals are instructed to create separate isolation wards/rooms to be used for COVID-19 cases.

For strict compliance

DIRECTOR OF PUBLIC HEALTH &FW

To All the District Medical & Health Officers
To All the MDs/ CEOs of Private Hospitals
To The President IMA/THANA
Copy to DME
Copy to CHFW for information

Copy Submitted to SPL. Chief Secretary, HM &FW for favour of Information